NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 337 /(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. Cavotec India Put Ltd

SECTION OF THE COMPANIES ACT: Section 230 to 232 OF THE Companies Act 1956/2013/I & BP Code 2016. Read with Section 66

S. No. NAME DESIGNATION SIGNATURE

1) Rajesh Shah

2) Prachi Yarg Applicant
16 DSK legal

3) Ahmed Chunawala

COMMON ORDER

CSA 337/230-232/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, M/s. H. K. Chheda & Co., Chartered Accountants are hereby appointed to assist the OL, Mumbai in filing his report with a remuneration of Rs. 80,000/-. Company Application is allowed, vide separate order.

Sd/- **V. NALLASENAPATHY** Member (Technical)

- Sd/-**M. K. SHRAWAT** Member (Judicial)